

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 43 of 2012 & 107 of 2012

Dated : 17th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No. 107 of 2012

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri for CERC/R.1
Mr. R.B. Sharma, Adv. for BRPL

ORDER

Written submissions have been filed by the Appellant and all other Respondents except the Respondent no.1/Central Commission. Mr. Manu Seshadri, learned counsel for the Respondent No.1/Central Commission seeks permission to file written submissions on behalf of the Central Commission tomorrow i.e. on 18.07.2013. He is permitted to file the same on 18.07.2013 and supply copy thereof on the other sides.

Judgment is reserved.

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson